## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1673 ANSWERED ON:16.08.2013 IMPLEMENTATION OF MAJOR PROJECTS Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Annayyagari Shri Sai Prathap;Choudhry Smt. Shruti;Dharmshi Shri Babar Gajanan;Jagannath Dr. M.;Yadav Shri Dharmendra;Yaskhi Shri Madhu Goud

## Will the Minister of FINANCE be pleased to state:

(a) the details of efforts made by the Government to bring about transparency, efficiency, accountability and promptness in the implementation of major projects along with the physical and financial achievement thereof till date;

(b) whether key infrastructure projects are behind schedule due to shortage of funds;

(c) if so, the details thereof; and

(d) the efforts made/being made by the Government to remove the bottlenecks impeding implementation of mega infrastructure projects in the country?

## Answer

## MINISTER OF STATE FOR FINANCE (SHRI NAMO NARAIN MEENA)

(a) The Government has set up the Cabinet Committee on Investment (CCI) with the Prime Minister as the Chairman to expedite decisions on approvals /clearances for implementation of projects. It is likely to bring about transparency, efficiency, accountability and promptness in the implementation of major projects. As on 05th August, 2013, CCI has given clearance/issued direction for 171 projects entailing a total investment of Rs. 1,69,426 crore.

(b) & (c) As per the information available from banks, various infrastructure projects in private sector are stated to be stalled / pending for want of regulatory clearances from various departments / agencies of Central and State Governments, due to which banks / financial institutions are not in a position to release funds.

(d) The stalled projects are initially tracked by a Project Monitoring Group (PMG), wherein Ministries/ Departments concerned discuss issues that are adversely impacting implementation of the identified projects. A web based information system has also been put in place wherein entrepreneurs can provide the details of their project (s) as well as the issues that are inhibiting smooth implementation. Based on the discussions, efforts are made to expedite clearances /approvals. Final decisions on unresolved policy issues and clearances are taken by CCI.